GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO-1024
ANSWERED ON- 05TH FEBRUARY, 2026

MAJOR CAUSES FOR ROAD ACCIDENTS

1024. SHRI SUNIL BOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has identified the major causes of road accidents in the country, including over-speeding and potholes, and if so, the details thereof, particularly in Chamarajanagar Parliamentary Constituency in Karnataka;

(b) the measures being taken to improve road infrastructure and eliminate accident-prone spots across the country, particularly in Chamarajanagar Parliamentary Constituency in Karnataka;

(c) whether the Government proposes to implement stricter enforcement mechanisms and awareness campaigns to curb reckless driving and over-speeding, and if so, the details thereof;

(d) the role of technology and smart traffic management systems in enhancing road safety; and

(e) the manner in which Government policies align with ensuring safer transportation for all citizens?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Road accidents have many causes and are often the result of interplay of various factors like human error, road environment and

vehicular condition. In 2023, under the category of Traffic Rule Violations, over speeding is a major killer, followed by driving on the wrong side including in Chamarajanagar Parliamentary Constituency in Karnataka.

(b) Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as per site investigations as permanent rectification measures including Chamarajanagar Parliamentary Constituency in Karnataka.

(c) to (e) Government envisages deployment of Advanced Traffic Management Systems (ATMS) with the objective of improving road safety and reducing accidents, on National Highways. ATMS includes AI-based Video Incident Detection and Enforcement Systems (VIDES), Automatic Number Plate Recognition (ANPR) cameras, Pan to Zoom (PTZ) cameras and surveillance cameras for electronic monitoring, enforcement, early detection of incidents and real-time field response. ATMS once installed would assist the State Police in better enforcement of traffic laws including over-speeding and reckless driving.

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